

**Government of India
Ministry of Finance
Department of Revenue**

**LOK SABHA
UNSTARRED QUESTIONS NO. 2083
TO BE ANSWERED ON FRIDAY, JULY 28, 2017
SHRAVANA 6, 1939 (SAKA)**

KRISHI KALYAN CESS

2083: SHRI LADU KISHORE SWAIN:

Will the Minister of Finance be pleased to state:

- (a) the amount of Krishi Kalyan Cess (KKC) collected and utilised since its inception;
- (b) the purpose for which KKC have been used; and
- (c) the impact of Goods and Services Tax implementation on KKC and the amount budgeted for financial year 2017-18?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SANTOSH KUMAR GANGWAR)**

(a):

The Collection of Krishi Kalyan Cess during 2016-17 was Rs. 8273.53 crore. Out of this Rs. 3596.28 crore was utilized for Pradhan Mantri Fasal Bima Yojana. The collection of Krishi Kalyan Cess 2017-18 up to May, 2017 is Rs. 861.51 crore. This accumulation on account of Krishi Kalyan Cess is to be utilized for Pradhan Mantri Fasal Bima Yojna, Gramin Bhandaran Yojna (a component under Integrated Scheme on Agricultural Marketing), Interest Subsidy and any other schemes as decided by Ministry of Agriculture Cooperation & Farmers Welfare.

(b):

The Krishi Kalyan Cess (KKC) has been imposed for the purposes of financing and promoting initiatives to improve agriculture or for any other purpose relating thereto.

(c):

The Krishi Kalyan Cess (KKC) has been subsumed in GST, w.e.f 1st July, 2017. The BE of KKC for F.Y. 2017-18 is Rs. 8800 crore.
